NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016 CA No. 101/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES:

Mr. Pratrakar Jindal & ors.

V/s. M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. S.K.BATRA RESLETT Retiture Scalar

Supringa Majundan

9/b Halai & Co.

(for Respondents)

ORDER

C.A. NO.101/2016 IN NO. 11/397, 398/CLB/MB/CG/2016

- 1. Ld. Representative of the Petitioners and Ld. Advocate from the side of Respondents are present.
- 2. As per the convenience of both the sides, now C.A. No. 101/2016 and C.P. No. 11/2016 are adjourned to **2nd February**, **2017**.

pus Ist

sd/-

Dated 15.12.2016

Shri M.K. Shrawat Member (Legal)